

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 163/MP/2023**

Subject : Petition under Section 79 of the Electricity Act, 2003 read with Regulation 26, 76 and 77 of the CERC (Terms and Conditions of Tariff) Regulations, 2019 and Regulation 111, 112 and 113 of the CERC (Conduct of Business) Regulations, 1999 seeking approval of the additional capital expenditure for Compressor Enhancement Package for the 726.6 (2 x 363.3) MW Combined Cycle Gas Based Palatana Power Project of ONGC Tripura Power Company Limited

Date of Hearing : **27.9.2024**

Petitioner : ONGC Tripura Power Company Limited

Respondents : Assam Power Distribution Company Limited and 6 Other

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Ms. Poorva Saigal, Advocate, OTPCL  
Ms. Pallavi Saigal, Advocate, OTPCL  
Ms. Tanya Singh, Advocate, OTPCL  
Shri Devyanshu Sharma, Advocate, OTPCL  
Shri Amit Dabas, OTPCL

**Record of Proceedings**

During the hearing, the learned counsel for the Petitioner submitted that the additional information sought by the Commission had been submitted, and copies have been served on the Respondents. The learned counsel also submitted that since no reply has been received from the Respondents to date, the order in the petition may be reserved.

2. None appeared for the Respondents, despite notice.
3. The Commission, after hearing the learned counsel for the Petitioner, reserved its order in the petition.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

